

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/217(CHE)2022  
**NAME OF THE PETITIONER(S)** : State Bank of India  
**NAME OF THE RESPONDENTS** : Prashant Boorugu  
**UNDER SECTION** : Sec 95 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Shri. Harikesh Anirudhan for the Respondent.

Ld. Counse Shri. Bibhas for the IRP.

It is stated on behalf of IRP that the report was filed on 31.01.2024 vide Sr. No. 409.

Ld. Counsel for IRP is directed to serve the copy on the mail of the Counsel for the parties today itself.

List the petition for objections if any on the IRP report / reply / hearing on **05.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)